

National Company Law Tribunal

Allahabad Bench

CP NO. 83/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.07.2017

NAME OF THE COMPANY: Basudev Bhattacharyya V/s Jaiprakash Associates Ltd.
SECTION OF THE COMPANIES Act: 73(4) of Companies act of 2013.

Sl. NO.	Name	Designation	Representation	Signature
1.	S. Shekhar	Advocate	Petitioner	S. S. H.
2.				

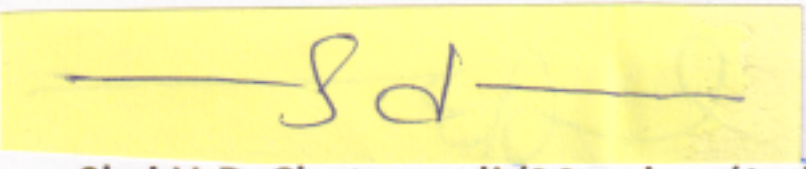
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Sri Shubranshu Shekhar, appears for the petitioner in the present case. The present petition is filed as a fresh case under section 73(4) of the Companies Act, 2013. The Registry is directed to make scrutiny of the same and to furnish the detail.

Meanwhile, the petitioner counsel is advised to issue a formal notice on behalf of this Tribunal to the respondent company.

The matter be listed on 8th August, 2017.

Date – 12.07.2017


Shri H.P. Chaturvedi (Member Judicial)